

(d) if so, the outcome thereof; and

(e) the action taken against the officers found guilty?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM): (a) to (e). The EPF contributions collected but not immediately needed for payment are required to be invested in accordance with the pattern prescribed by the Ministry of Finance from time to time. Under the present pattern 40% of the investible surplus is to be invested in the Central/State Government securities, 30% in the Special Deposit Scheme of the Central Government and the remaining 30% in the banks and other public financial institutions/companies. As the responsibility for making investment with different agencies, on the basis of pattern laid down by the Central Government, is that of the State Bank of India as port-folio manager, there is no question of violation of procedure for investment by the Employees Provident Fund Organisation.

Disinvestment in Tourism and Hotel Undertakings

* 392. SHRI TARIQ ANWAR:
DR. M.P. JAISWAL:

Will the Minister of TOURISM be pleased to state:

(a) whether it is a fact that the Government propose to have complete disinvestment in tourism and hotel undertakings; and

(b) if so, the details thereof?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA): (a) No, Sir.

(b) Does not arise.

Improvement of Airports

*393. SHRI TH. CHAOBA SINGH:
SHRI V. DHANANJAYA KUMAR:

Will the Minister of CIVIL AVIATION be pleased to refer to the reply given to Unstarred Question No. 1040 on July 18, 1996 and state:

(a) the status of the work relating to modernisation/upgradation of airports, airport-wise;

(b) the time by which the airports for which funds have been allocated during 1996-97 are likely to be upgraded/modernised;

(c) whether the Government propose to modernise or upgrade some more airports during the next year; and

(d) if so, the details thereof, airport-wise?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM): (a) to (d). A detailed statement indicating the modernisation/upgradation being done at each airport by the Airports Authority of India is attached.

STATEMENT

State	Name of Airport	Scope of Work	Cost (Rs. in crores)	Status of work	Projected date of completion
Andhra Pradesh					
	Hyderabad	Construction of new Integrated Terminal Building	43.60	65%	December, 1997
	Tirupathi	Construction of new Terminal Building.	7.50	1%	June, 1998
	Vijayawada	Strengthening of runway and associated pavements, development of Terminal Building.	16.29	Tendering stage	June, 1999